



NOTIFICATION No. 128 / 2018

The Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below :

S.No.	Name and Designation (1)	Transferred and posted as (2)
1	Ms.S.P.Kavitha District Munsif-cum-Judicial Magistrate No.I, Hosur.	District Munsif-cum-Judicial Magistrate, Valparai, in the existing vacancy.
2	Ms.P.Sridevi, District Munsif, Harur.	District Munsif-cum-Judicial Magistrate, Rameshwaram, in the existing vacancy.
3	Thiru C.Vijay Karthik, District Munsif, Palacode.	District Munsif, Harur, Vice., Ms.P.Sridevi, transferred.

**HIGH COURT, MADRAS.
DATED 31.07.2018.**

R. S. S.
31/7/18
REGISTRAR GENERAL

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Principal District Judges, Krishnagiri / Coimbatore / Dharmapuri / Ramanathapuram.
4. The Chief Judicial Magistrates, Krishnagiri / Coimbatore / Dharmapuri / Ramanathapuram.
5. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
6. The Treasury Officers, District Treasury, Krishnagiri / Coimbatore / Dharmapuri / Ramanathapuram.

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Vigilance), High Court, Madras. (12 copies)
6. The Registrar (Judicial), High Court, Madras.
7. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
8. The Registrar (IT-cum-Statistics), High Court, Madras.
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar-I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Admn.), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
25. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
26. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
27. The Secretary, High Court Legal Services Committee, Chennai.
28. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
29. The Chief Accounts Officer, High Court, Madras.
30. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
31. The Court Managers I / II, High Court, Madras.
32. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / 'B7' / Library / Stationery / Legal Cell / Computer (Server Room), High Court, Madras.
33. The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
34. The Technical Director, NIC, High Court, Madras.
35. The Record Keeper, A.D. Records, High Court, Madras.

+ Spare 5.



OFFICIAL MEMORANDUM

Sub: Courts and Judges – Civil Judges – Transfer and postings -
Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 128 / 2018, dated: 31.07.2018.

Ms.S.P.Kavitha, District Munsif-cum-Judicial Magistrate No.I, Hosur, who has been transferred and posted as District Munsif-cum-Judicial Magistrate, Valparai, vide High Court's Notification cited above, is required to hand over charge of her present post to the Judicial Magistrate No.II, Hosur, on 31.07.2018 A.N., and take charge of the new post of District Munsif-cum-Judicial Magistrate, Valparai, within the joining time prescribed under relevant Rules.

The Judicial Magistrate No.II, Hosur, is required to hold full additional charge of the post of District Munsif-cum-Judicial Magistrate No.I, Hosur, until further orders.

Ms.P.Sridevi, District Munsif, Harur, who has been transferred and posted as District Munsif-cum-Judicial Magistrate, Rameshwaram, vide High Court's Notification cited above, is required to hand over charge of her present post to her successor, on 01.08.2018 F.N., and get herself relieved and take charge of the new post of District Munsif-cum-Judicial Magistrate, Rameshwaram, within the joining time prescribed under relevant Rules.

Thiru C.Vijay Karthik, District Munsif, Palacode, who has been transferred and posted as District Munsif, Harur, vide High Court's Notification cited above, is required to hand over charge of his present post to the Judicial Magistrate, Palacode, on 31.07.2018 A.N., and take charge of the new post on 01.08.2018 F.N.

The Judicial Magistrate, Palacode, is required to hold full additional charge of the post of District Munsif, Palacode, until further orders.

HIGH COURT, MADRAS.
DATED 31.07.2018

R. S. R.
31/7/18
REGISTRAR GENERAL

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Judicial Magistrate No.II, Hosur.
4. The Judicial Magistrate, Palacode.
5. The Principal District Judges, Krishnagiri / Coimbatore / Dharmapuri / Ramanathapuram.
6. The Chief Judicial Magistrates, Krishnagiri / Coimbatore / Dharmapuri / Ramanathapuram.
7. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
8. The Treasury Officers, District Treasury, Krishnagiri / Coimbatore / Dharmapuri / Ramanathapuram.

Copy to

The Section Officer / Record Keeper, A.D. Records, High Court, Madras.